

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :15.11.2016
Court No. : 7
Item No. : 12

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 26522 OF 2016
WITH PRAYER FOR INTERIM RELIEF

FAZROO AND ANR.

...PETITIONER(s)

VERSUS

ALI JAN (DECEASED) THR LRS.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 16.09.2016, when the Court was pleased to pass the following order:

“Exemption from filing O.T. granted.

Issue notice.

In the meanwhile, there shall be a stay of operation of the impugned judgment and order passed by the High Court.”

Accordingly, show cause notice was issued to all the three Respondents on 23.09.2016 through newly introduced Bar Coding Slip System. As per India Post Track Report notice have been delivered on Respondent No. 2 at PH Meerut Cantt and received back from Respondent Nos. 1 and 3 with postal remarks “Refused”. No one has entered appearance on their behalf so far.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 10th day of November, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. N. Annapoorani, Advocat.e.

ASSISTANT REGISTRAR